and middle income group with an element of cross subsidization.

Criticism against reservation in Tamil Nadu

*473. SHRISARADAMOHANTY: SHRI CHIMANBHAIMEHTA: Will the Minister of WELFARE be pleased to state:

(a) whether Government are aware that most of the leading newspapers and public opinion builders have criticised the Government decision on 69 per cent reservation for Backward Classes and Other Backward Classes in Tamil Nadu;

(b) if so, the details thereof; and

(c) whether Government propose to assess the situation in the light of mounting criticism against 69 per cent reservation in Tamil Nadu?

THE MINISTER OF WELFARE (SHRI SITARAM KESRI): (a) and (b) The press reports have generally favoured the continuation of reservation of 69% in Tamil Nadu. An all parties meeting was held in Tamil Nadu on 26 November, 1993 and it had urged that the implementation of the 69% reservation for the welfare of Backward Classes should be continued.

On 13 July 1994, the Union Home Minister held a meeting with leaders of major political parties to discuss the provisions of the Tamil Nadu Backward Classes, Scheduled Castes, Scheduled Tribes (Reservation of seats in Educational Institutions and of appointments or the posts in the Services under the State) Bill, 1993. The general consensus among the leaders was that the Bill should be assented to.

(c) Does not arise.

स्मारकों के लिए सुरक्षा व्यवस्था

***474. श्री सुशील कुमार संभाजीराव शिन्दे:**
श्री गोविन्दराव आदिक:

क्या मानव संसाधन विकास मंत्री यह बताने कृपा करेंगे कि:

(क) क्या यह सच है कि भारतीय पुरातत्व सर्वेक्षण के अन्तर्गत आने वाले मन्दिरों और अन्य भवनों की सुरक्षा की पर्याप्त व्यवस्था नहीं है;

(ख) यदि हां, तो सरकार ऐसे स्थानों के लिए उचित सुरक्षा व्यवस्था उपलब्ध कराने हेतु क्या कदम उठाने का विचार रखती है; और

(ग) यदि नहीं, तो इसके क्या कारण हैं?

मानव संसाधन विकास मंत्री (श्री अर्जुन सिंह): (क) जी, नहीं।

(ख) प्रश्न नहीं उठता।

(ग) प्रश्न नहीं उठता।

विशेष अनुकम्पा आधार पर केन्द्रीय विद्यालयों में प्रवेश

***475. श्री गोविन्दराम मिरी:** क्या मानव संसाधन विकास मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या सरकार ने केन्द्रीय विद्यालय संगठन के अन्तर्गत आने वाले विद्यालयों में विशेष अनुकम्पा आधार पर प्रवेश के बारे में सुझाव देने हेतु एक समिति वर्ष 1992 में गठित की थी; और

(ख) यदि हां, तो इस संबंध में विचारणीय विषयों तथा सुझावों के पाठ का ब्यौरा क्या है?

मानव संसाधन विकास मंत्री (श्री अर्जुन सिंह: (क) और (ख) केन्द्रीय विद्यालयों में विशेष छूट के आधार पर दाखिलों हेतु मानदंडों का अध्ययन करने के लिए सरकार ने अप्रैल, 1992 में प्रो॰ श्रीमती मालिनी भट्टाचार्य, संसद सदस्य की अध्यक्षता में मानव संसाधन विकास मंत्रालय का परामर्शदात्री समिति के सदस्यों के एक अध्ययन दल का गठन किया था। दल ने ऐसे दाखिलों को विनियमित करने के लिए मार्गदर्शी सिद्धांतों का सुझाव दिया तथा संसद सदस्यों, परामर्शदात्री समिति के सदस्यों, शासी बोर्ड के सदस्यों तथा अन्यों द्वारा सिफारिश किए जाने वाले विशेष छूट संबंधी दाखिलों के संबंध में सिफारिशें कीं।

Micro project for Tribal Development

*476 SHRI PRAVAT KUMAR SAMANTARAY: Will the Minister of WELFARE be pleased to state:

(a) whether the Government of Orissa has submitted proposals to his Ministry on 16th Septermber, 1991 and 3rd July, 1993, regarding declaration of 'Chuktia Brunjia' as primitive tribes and the grounding of Micro Project for their development, if so, what is the latest position thereof;

(b) what is the progress achieved since 1991 with regard to the proposals for the constitution of a Micro Project for Paudi Bhuyana of Koida Block of Sundergarh District;

(c) what is the fate of the proposal for identifying a MADA pocket in Harbhanga (Block of Phulbani District which is pending j since January, 1993; and